

Ban on Nuclear Weapons

471. SHRI VEKARIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Mauritius have agreed for total ban on nuclear weapons; and

(b) if so the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) (a) and (b) In the joint communique issued on 14 January, 1975 at the conclusion of the visit to India by the Prime Minister of Mauritius, it has *inter alia* been stated: "The two Prime Ministers called for universal disarmament including a total ban on the use of nuclear weapons and the destruction of existing stockpiles of all such weapons. While reviewing the question of the peaceful uses of nuclear energy the two Prime Ministers stressed the importance of harnessing nuclear power for economic development and human welfare and of ensuring that the benefits of nuclear technology do not remain confined to a few countries."

Indian Doctors in Iran

472 SHRI VEKARIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to send some Indian Doctors to Iran;

(b) if so, the number of doctors to be sent to Iran; and

(c) the number of Indian Doctors who have already been sent to Iran?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS). (a) and (b). The Government of Iran have indicated their desire to recruit

about 455 Indian doctors. An Iranian Recruitment Team is expected to visit India shortly to hold interviews.

(c) Ten Indian doctors are already working in the Jundishapur University of Iran

मध्य प्रदेश को केन्द्रीय सड़क निधि से प्राप्त धनराशि

473: श्री गंगा चरण दीक्षित : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश की चौथी योजना के अन्तर्गत वर्ष 1970-71, 1971-72 और 1972-73 में केन्द्रीय सड़क निधि से कितनी धन राशि प्राप्त हुई ;

(ख) उक्त वर्षों में अन्य राज्यों को कितनी धनराशि आर्बिट्रि की गई, और

(ग) क्या मध्य प्रदेश को धनराशि का आर्बिटन पेट्रोल के अनुपात में किया गया ?

नौबहन और परिवहन मंत्रालय में राज्य मंत्री (श्री एच० एम० बिबबी) : (क) : अपेक्षित सूचना नीचे दी गई है

वर्ष	राशि (रुपये लाखों में)
1970-71	32 00
1971-72	43 27
1972-73	49. 99

(ख) विवरण सलग्न है ।

(ग) केन्द्रीय सड़क निधि में राज्य सरकारों के हिस्से के रूप में लाभ संबंधित राज्यों में पेट्रोल (कर लगाये गये मोटर स्पिरिट) की बिक्री के अनुपात में निर्धारित किया जाता है । परन्तु केन्द्रीय सड़क निधि से आर्बिटन विभिन्न राज्य सरकारों की मांग, स्वीकृत कार्यों की लागत और संसद द्वारा किसी वर्ष के लिये मतदात व्ययस्था की राशि जैसे बातों पर निर्भर करता है ।

विवरण

क्रम सं० राज्य का नाम	1970-71	1971-72	1972-73
	(रूपये लाखों में)		
1 आन्ध्र प्रदेश	17 00	23 67	43 74
2 आसाम	11.00	8.22	4 10
3 बिहार	25 00	23 80	40 04
4 गुजरात	25 00	34 97	44 00
5 हरियाणा	17 00	9 17	20 44
6 उम्मू और कश्मीर	10 00	2 56	1.25
7 केरल	17 00	21 05	40.47
8 मध्य प्रदेश	32 00	43 27	49.99
9 महाराष्ट्र	85 00	103 73	147.01
10 कर्नाटक (मंसूर)	37 00	28 1	22.71
11 उड़ीसा	10 00	4 65	15.00
12 पंजाब	16 00	16 25	15.50
13 राजस्थान	20 00	24 70	24.00
14 तमिलनाडु	42 00	44 85	75.22
15 उत्तर प्रदेश	26 10	32 37	39.70
16 पश्चिमी बंगाल	75 00	47 78	57.68
17 हिमाचल प्रदेश	9 60	5 45	4.00
18 मणिपुर	0 10	-	-
19 त्रिपुरा	0 20	0 30	0 15
20 चण्डीगढ़	-	-	5.00
योग	475 00	475 00	650 00

Encroachment on Land and Property of Ulhasnagar Camp in Maharashtra

474. PROF. MADHU DANDAVATE
Will the Minister of SUPPLY AND
REHABILITATION be pleased to state:

(a) whether Smt. Gauri Shaha has encroached upon land and property from Ulhasnagar Camp in Thana District of Maharashtra, formerly

owned by the Central Government;

(b) whether it is true that the Screening Committee consisting of M.P.'s M.L.A.'s and Government officers had refused to regularise the "excess property" illegally held by Smt. Gauri Shaha;

(c) whether the Union Government had intervened in this matter and asked the Screening Committee to stay its decision; and